

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2516 & 2869 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd. & Anr.	Meghna R.M	Aaditya Pande-R2
3.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar-R1
4.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
5.	Comp. App. (AT) (Ins) No. 784 of 2021	Morgan Securities Credits Pvt. Ltd. Vs. Abhijit Guhathakurta, Resolution Professional of Videocon Group of Companies & Ors.	Abhishek Puri	Meghna Rajadhyaksha Radhika Indapurkar Bryan Pillai-R1 Surbhi Khattar-R2
6.	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian-R11

For Hearing

7.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Deshpande Kaustav Som Arjun Krishnan-R1
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8.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi- R3,4,5 & 6 Lokesh Malik- R7,8,10 & 11 Prateek Gupta-R9,12 & 13
9.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1
10.	Comp. App. (AT) (Ins) No. 729 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP
11.	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar